Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Nutrionex Manufaturers Limited Date of Commencement of Liquidation: 19-09-2023; List of Stakeholders as on Date: 22-10-2024; Name of IP: Mr. Debashis Nanda; Process Number: 1; Last 5 digitof registration number: 10316

| SI. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of | Amount of claims | Amount of claims | Details in annexure |
|---------|--|----------------------------|--------------|----------------------------|--------------|-------------------|------------------|--------------------|---------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | contingent claims | rejected | under verification | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 5 | 22438992213 | 5 | 22437055960 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 736108055 | 1 | 736108055 | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | | | | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | | | | NA |
| 7 | Operational creditors (Government Dues) | 6 | 4959382177 | 6 | 4910473331 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 2 | 2927370 | 2 | 1704571 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 14 | 28137409815 | 14 | 28085341917 | | 0 | | |